Name of the Corporate Debtor: RAHEJA DEVELOPERS LIMITED; Project: RAHEJA KRISHNA HOUSING SCHEME : RERA-PKL-1129-2022; Date of Commencement of CIRP: 20-08-2019; List of Creditors as on: 11-09-2026; Name of IP: BRIJESH SINGH BHADAURIYA; Process Number: 1; Last 5 digitof registration number: 13385

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	895	2178767724	895	1865896500	100.00	0	299520602	13350622	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	23022883730	0	0	0.00	0	5	23022883730	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	1459170886	0	0	0.00	0	0	1459170886	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	378137506	0	0	0.00	0	0	378137506	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		910	27038959846	895	1865896500	100.00	0	299520607	24873542744	